

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 103
99/241-242/ND/2023

IN THE MATTER OF:
Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

M/s. Om Innovation Call Services Pvt. Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 05.12.2023
(Virtual Hearing)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Mr. Tishampati Sen, Ms. Riddhi Sancheti, Mr. Anurag Anand, Mr. Himanshu Kaushal, Mr. Mukul Kulhari, Advs.

For the Respondent

:Mr. Saurav Agrawal, Mr. Ajay Sharma, Ms. Anshika Pandey, Advs. for R-2. Ms. Aakriti Dawar for R-3.

ORDER

IA/405/2023

Heard the Ld. Counsel for the Applicant. Ld. Counsel on behalf of Respondent is present and accepts notice in this IA for filing their reply. Reply be filed within a period of two weeks. List the matter on **04.01.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)